

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.529/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name of the Company	A J Agro Chem -Versus-Alipurduar Tea Co. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

106
① Mr. Prashant Kumar Tripathy } for the
② Mr. Jagor choudhury } Respondent

Not / 13/11/17
Adm one

Mr. Aniket Chaudhury ? For the
Mr. Kushagra Shah. / Operational Creditor

ORDER

Ld. Counsels for the applicant as also respondents are present.

Ld. Counsel appearing for the petitioner has filed an affidavit of service which is to be kept on record. Corporate Debtor prayed for short leave to file Vakalatnama and for filing reply. Heard, prayer is allowed. Reply may be filed within 7 days. Thereafter, rejoinder, if any, may be filed within 7 days.

List on 23.11.2017.

Jd

(Jinan K.R.)
Member (J)

sd

(V.P. Singh)
Member (J)